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O.A. No. 129 of 2011

Aruna Ku. Panda Applicant
Vs
Union of India & Ors. Respondents

Order dated: 17.04.2012

CORAM:

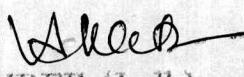
Hon'ble Shri C.R. Mohapatra, Member (Admn.)
&
Hon'ble Shri A. K. Patnaik, Member (Judl.)

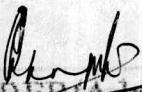
Heard Mr. Achintya Das, Ld. Counsel for the applicant and Mr. S.K.Ojha, Ld. Standing Counsel appearing for the Respondent-Railways.

Mr. Das, Ld. Counsel for the applicant submits that the applicant is no longer interested in pursuing this case and hence wants to withdraw the same.

Prayer is allowed.

In view of the above, the O.A. is dismissed as withdrawn.


MEMBER (Judl.)


MEMBER (Admn.)

RK